

Formation of International Democratic Front

2058. SHRI M. A. BABY Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) 'whether Government are aware that counter-revolutionary forces from Nicaragua, Angola, Afghanistan, Ethiopia and Kampuchea propose to form a so called International Democratic Front to continue their plots for destabilization with the blessings of U.S.A.; and

(b) if so what initiative the Government of India have taken in order to expose it.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir.

(b) Does not arise.

Amount advanced to Bombay Dyeing Company by Consortium Banks

2059. SHRI BIR BHADRA PRA TAP SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Bombay Dyeing Company has capitalised (i) interest charges on loans payable to banks and financial institutions; (ii) expenses for purchase of packing materials; and (iii) purchase of coal, electricity, lubricants during the year 1984-85;

(b) if so what are the details thereof; and

(c) what is the amount advanced by Consortium Banks towards such capitalisation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) to (c) The Union Bank of India

has reported that in the Annual Report 1984-85 of Bombay Dyeing Manufacturing Company Ltd., an amount of Rs. 54.68 crores is shown as balance carried forward under the head "expenditure pending allocations" in respect of DMT project of the company. The Union Bank of India has further reported that the banks have not advanced any amount towards capitalisation of these expenses.

Super Power rivalry in the Indian Ocean

2060. SHRI MUKHTIAR SINGH MALIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been considerable increase in the Super Power rivalry in the Indian Ocean at present;

(b) whether the Government of India propose to convene an international conference to give practical shape to the United Nations Resolution so that vast stretch of waters be declared Zone of Peace; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) There has been a steady increase in the presence of foreign naval vessels, including those of the Super Powers, in the Indian Ocean over the past few years.

(b) and (c) The UN General Assembly, at its 40th Session in 1985, adopted by consensus a Resolution for convening of the Conference on the Indian Ocean under UN auspices at an early date but not later than 1988. There is no proposal for India to convene a separate conference on this matter.